LOK SABHA

UNSTARRED QUESTION No. 3082

TO BE ANSWERED ON 16th December, 2021

PNG Supply in Andhra Pradesh

3082. SHRI BALASHOWRY VALLABHANENI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Geographical Area of Krishna district has been given under PNGRB Act to provide piped natural gas in Krishna district of Andhra Pradesh and if so, the details thereof; and
- (b) the status of providing piped natural gas to the households in the above district?

ANSWER

पेट्रोलियमऔरप्राकृतिकगैसमंत्रालयमेंराज्यमंत्री (श्रीरामेश्वरतेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) & (b) Establishment of CNG Stations and providing PNG connections is part of the development of City Gas Distribution (CGD) network and the same is carried out by the entities authorized by Petroleum and Natural Gas Regulatory Board (PNGRB). PNGRB has authorized Vijayawada Geographical Area (GA) in Krishna district to Bhagyanagar Gas Limited (BGL) and Krishna district (excluding area already authorized) to Megha Engineering & Infrastructure Limited (MEIL) for development of CGD networks. As on 31.10.2021, total 59,874 households have been provided piped natural gas connections in Krishna district in Andhra Pradesh.
